

PATNA HIGH COURT, PATNA

NOTIFICATION

Dated: 07th February, 2023.

No. **69A:** The transfer and posting of Sri Ramayan Ram, Additional District and Sessions Judge, Siwan as Additional District and Sessions Judge of Kaimur at Bhabhua notified vide Court's Notification no. **471A** dated **23rd December, 2022** under memo no. **78274-78320** dated **22/23rd December, 2022** stands recalled as the officer superannuated on 31.01.2023 from Siwan.

By order of the High Court

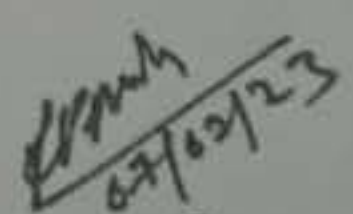
Sd/- R.P.Mishra

Registrar General

Memos No. 8081 - 8102 Dated, Patna, the 07th February, 2023.

Copy forwarded to the Principal Secretary to the Government of Bihar, Department of General Administration, Patna/ Secretary to the Government of Bihar, Law Department, Patna / The Accountant General (G.E. 7), Birchand Patel Marg, Patna / The District and Sessions Judge, Siwan / The District and Sessions Judge, Kaimur at Bhabhua / Registrar (Vigilance) I/c, Patna High Court, Patna / Registrar (Appointment) I/c, Patna High Court, Patna / Registrar (Administration) I/C, Patna High Court, Patna / I/C Registrar I.T.-cum-C.P.C., Patna High Court, Patna / Registrar (Establishment), Patna High Court, Patna / Director, Bihar Judicial Academy, Gaighat, Patna / Member Secretary, Bihar State Legal Services Authority, Budh Marg, Patna / J.R.-cum-P.P.S. to Hon'ble the Chief Justice, Patna High Court, Patna / S.O. I/c Statistical Section, Patna High Court, Patna/ S.O. I/c A.D. Misc. Section, Patna High Court, Patna / S.O. I/c Vigilance Cell, Patna High Court, Patna / S.O. I/c Legal Cell, Patna High Court, Patna / S.O. I/c Judicial Officers Service Record Room, Patna High Court, Patna / Senior Programmer, Patna High Court, Patna, for information and necessary action.

By order of the High Court,


Registrar General